

troller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-1392/92]

ESTIMATES COMMITTEE

Twelfth Report and Minutes

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs) — Fiscal Policy — Management of Deficit — External and Internal Debts and Minutes of the sittings of the Committee relating thereto.

12.37 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGLAM): With your permission, Sir, I rise to announce that Government Business during the week commencing 3rd March, 1992, will consist of:

Consideration of any item of Government Business carried over from today's Order Paper.

2. Consideration & passing of:

- (a) The Destructive Insects and Pests (Amendment and Validation) Bill, 1992.
 (b) The Public Liability Insurance (Amendment) Bill, 1992.
3. General Discussion on the Railway Budget for 1992-93.

SHRI GUMAN MAL LODHA (Pali): The following items may be included in the next week's agenda:-

1. The consideration of the inclusion of Rajasthani language in the Constitutional Schedule for giving recognition.
2. The drought and famine conditions of Western Rajasthan should be considered for giving additional funds and aid by Central Government.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Mr. Speaker, Sir, the following items may be included in the next week's agenda:

1. Need to increase allocated quota of wheat, rice, sugar and kerosene oil to streamline and revamp the Public Distribution System in Rajasthan on priority basis.
2. Need to instal high power T.V. Relay Tower at Taragarh in Ajmer.

SHRI RAJVEER SINGH (Aonla): Mr. Speaker, Sir, the following item may be included in the next week's agenda:

Need to provide gas agency at the Tehsil

and Block level, particularly, in Dataganj Tehsil and Wazirganj which fall in my constituency.

SHRI NITISH KUMAR (Barh): Mr. Speaker, Sir, the following item may be included in the next week's agenda:

Need to operate hundreds of mines lying closed in Bihar so that unemployed could get employment.

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore): The following items may be included in the next week's agenda:-

- (1) Need to establish an all weather airport at Mangalore enabling operation of Airbus flights.
- (2) Need to shift the U.H.F.T.V. Transmitter at Bantwal to an elevated place at Puttur thereby enabling the TV transmission to the surrounding Taluks.

[Translation]

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, the following item may be included in the next week's agenda:

Need to stop the flow of water in the Sarhind feeder canal for fifteen days to facilitate construction of Gangnagar (Rajasthan).

DR. LAL BAHADUR RAWAL (Hathras): Mr. Speaker, Sir, the following item may be included in the next weeks' agenda:

Discussion on necessary effective action that needs to be taken to start J.K. Petrochemicals Project, Salempur, Aligarh as soon as possible.

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): The following items may be included in the next week's agenda:

- (1) Discussion on the target, achievements and monitoring of the P.M's 15-point programme for welfare of minorities.
- (2) Discussion on annual report of the Minorities Commission.

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr. Speaker, Sir, the following items may be included in the next week's agenda:

- (1) Discussion on need to sanction funds to complete the project as per the assurance given in January, 1992 under Border Area Development Programme in Rajasthan by the Central Government.
- (2) Discussion on making full payment of the amount originally allotted under Drought Prone Area Programme of Rajasthan by Government of India.

JOINT COMMITTEE ON CONSTITUTION
Seventy-Third (Amendment) Bill, 1991

Motion—Re—Extension of Time for
Presentation of report

SHRI K.P. SINGH DEO (Dhenkanal): I beg to move: